Shrimati Kamlendu Mati Shah: May I know how many families of ex-soldiers were given aid and how many families benefited by the aid given during 1955-56 ?

Sardar Majithia: Aid given in what respect?

Shrimati Kamlendu Mati Shah: I want to know whether any help was given to the families of ex-soldiers in both Garhwals?

Sardar Majithia: This question deals with rehabilitation. If the hon. Member wants.....

Shrimati Kamlendu Mati Shah: I want to know what aid has been given in the form of rehabilitation, schools and other

Sardar Majithia: Offhand, I can give some. For instance, the U. P. Government, from the post-war reconstruction funds, had given first a loan, which was later on converted into a grant, of Rs. 500 for each man who was settled on the colonies in Afzalgarh and Manunagar. Besides that other aids must also have been given in the shape of ad hoc grants. If the hon. Member gives me notice about the specific items on which she needs information I shall be able to answer.

Shrimati Kamlendu Mati Shah: How much money was there in the fund and how much is left now?

Mr. Deputy Speaker: The Question Hour is over.

## WRITTEN ANSWERS TO QUESTION Administrative Staff College,

#### Hyderab d

\*70. Shri T. B. Vittal Rao : Will the Minister of Education be pleased to

- (a) When the Administrative Staff College at Hyderabad (Dn.) is likely to
  - (b) what, will be the period of training;
- (c) the number of trainees that will be admitted; and
- (d) the minimum educational qualification required for admission ?

The Deputy Minister of Education (Dr. M. M. Das): (a) As soon as the necessary arrangements for accommodation, staff, etc., have been completed, the College will see functioning College will start functioning.

(b) It is proposed that the duration of each course may be 3 months. There will be three such courses in a year.

- (c) The College is being planned on the basis of 60 candidates in each course.
- (d) No minimum educational qualification is prescribed, but the candidates are required to possess 10—15 years of experience in a responsible position in industry, commerce departments of government, social services etc., They should also be sponsored by their employers for the course. the course.

### Illegal Entry into India

- \*75. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to
- (a) the number of cases, if any, illegal entry into India of persons Without valid travel documents detected on the Indo-Pakistan border during the period from the 1st of February, 1956 till the end of June, 1956;
- (b) the number of persons convicted; and
- (c) the number of persons who have refused to go back to Pakistan after the expiry of their terms of imprisonment?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

## Oil-bearing Structure near Bhakra

- \*77. Shri Sadhan Gupta: will the Minister of Nutural Resources and Scientific Research be pleased to state :
- (a) Whether it is a fact that any oil-bearing structure has been discovered near the area which is to be inundated When the Bhakra Dam is completed; and
- (b) if so, the estimated contents of the oil resources ?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) A faulted anticlinal structure has been discovered in the area bordering the Bhakra reservoir. At present there are no data to show whether the structure contains any oil.

(b) The contents of oil, if any, can be found only after much further work, including geophysical prospecting and drilling.

#### Sinking Village

# \*79. { Shri Raghunath Singh: Shri Bishwa Nath Roy:

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a village in Almora District situated on the border